

**CODING SHEET**  
**IN THE HIGH COURT OF ORISSA: CUTTACK**  
**CHAPTER-VI, RULE-28**  
**ORIGINAL JURISDICTION**  
**(To be filled by the Registry)**

CASE TYPE \_\_\_\_\_ NO. \_\_\_\_\_ of \_\_\_\_\_ DATE OF REGISTRATION \_\_\_\_\_

D. NO. \_\_\_\_\_ DATE OF PRESENTATION \_\_\_\_\_

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**( To be filled by the Counsel for the Petitioner / Applicant in black ink)**

**Case Type:** CONTC No. \_\_\_\_\_ of 2013

Petitioner / Appellant/ Contemnor (s): Narayan Nayak.

Home District: Puri Sex (M /F): Male. Age: 55

Respondent/ O.P. (s): Mrs. Ratnamani Mohanty & 3 others.

Counsel for the Petitioner / Appellant/ Contemnor \_\_\_\_\_

with State Bar Council Enrolment No., \_\_\_\_\_

E.Mail Id / Phone No. / Mobile No. if any \_\_\_\_\_

Mr. Ramachandra Lenka, Advocate, O. E. No. 112 of 2004, E. Mail: rcl\_adv.rediffmail.com, M: 9672133225.

Counsel for the Respondent / O.P. with State Bar Council \_\_\_\_\_

Enrolment No., E.Mail Id / Phone No. / Mobile No. if any \_\_\_\_\_

Subject Matter / Act 311100 – Arrear Salary

Subject / Category Code 

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Connected / Previous/  
Covered case, if any Type \_\_\_\_\_ No. \_\_\_\_\_ of \_\_\_\_\_

Order violated and Date  
of order (For Contempt  
Petitions) Case Type W.P. (C) No. 456 of 2011.

Date of Judgement 29.10.2012 passed by Hon'ble Mr. Justice

Passing Officer

Sd. ....  
( **Mr. Ramachandra Lenka, Advocate** )  
Signature and full name of the  
Party / Advocate for.....

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**(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)**

Nature of Disposal \_\_\_\_\_ by \_\_\_\_\_

Date of Disposal \_\_\_\_\_

Court Master / P.A.